

(c) There is no proposal at present to transfer the administration of ESI dispensaries and Hospitals in the States/ Union Territories outside Delhi to the ESI Corporation.

**Sick Sugar Units Revitalised in
Karnataka**

1988. SHRI V.S. KRISHNA IYER : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) how many sick sugar units have been revitalised in Karnataka during the last two years ; and

(b) whether any amount out of the Sugar Development Fund has been released for providing assistance to sick sugar units ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). Assistance from Sugar Development Fund is available to the sugar undertakings for certain specified purposes to such of the sugar undertakings as are eligible for finance from public financial institutions under their respective 'Soft Loan Scheme'. The sugar undertakings cannot be granted assistance from the Sugar Development Fund outside the scheme. The question of directly revitalising weak sugar units in any State from this Fund, therefore, does not arise.

Amendment to the Land Ceiling Act

1989. SHRI ANANDA PATHAK :
SHRI AJIT KUMAR SAHA :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government promised to bring a bill for amending Urban Land Ceiling Act about five years ago ;

(b) if so, the reasons for delay ;

(c) whether the said amendment bill will be introduced during the current Session of Lok Sabha.

(d) if so, by what date ; and

(e) if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) to (e). Yes, Sir. The proposals for amendment of the Urban Land (Ceiling and Regulation) Act, 1976 are under active consideration and an amending bill will be introduced as soon as the requisite formalities are completed. However, it is difficult to indicate any precise date for its introduction (for obvious reasons).

**Assistance for Development of Selected
Regulated Markets for Commercial Crops**

1990. SHRI PRAKASH CHANDRA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state what assistance was given to States by Central Government in 1984 for development of selected regulated markets for the development of infrastructure for handling commercial crops which include *inter-alia* betel leaves ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : Under the central sector scheme for development of selected regulated markets, central assistance amounting to Rs. 71,44,100 was released during the year 1984-85 to various States for the development of infrastructural facilities in regulated markets handling identified commercial crops.

Operation Flood-II Scheme in Orissa

1991. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) names of the States where Operation Flood II programme is under implementation ;

(b) names of the different districts in Orissa where Operation Flood II programme has been started ;